GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:372 ANSWERED ON:23.02.2011 RAIDS ON OFFICERS Alagiri Shri S. ;Mahendrasinh Shri Chauhan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of I.A.S., I.P.S. and I.R.S. officers who have been raided by C.B.I. during last three years and the current year;
- (b) the number of cases registered against these officers on the basis of these raids;
- (c) the number of officers challaned out of the above cases, cadre-wise;
- (d) the number of officers convicted out of challaned cases, cadre-wise;
- (e) the conclusion the Government has drawn from the above statistics regarding corruption scenario in the above elite services;
- (f) the steps the Government intends to take to improve the situation; and
- (g) the details of progress made in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) CBI has conducted searches against 10 I.A.S., 2 I.P.S. & 30 I.R.S. officers during the past three years 2008, 2009, 2010 and 2011 (upto 31.01.2011)
- (b) CBI has registered a total of 52 cases against I.A.S., I.P.S. & I.R.S. officers during the past three years 2008, 2009, 2010 and 2011 (upto 31.01.2011)
- (c) Out of cases registered during the last three years 2008, 2009, 2010 and 2011 (upto 31.01.2011), charge-sheets have been filed in 11 cases against I.R.S. officers. No charge-sheet has been filed against I.A.S. & I.P.S. officers.
- (d) None.
- (e) to (g) CBI periodically carries out Special Drives/Raids for apprehending/ detecting corrupt officials at various levels. These raids are carried out to fulfill the mandate given to CBI to effectively combat corruption and malfeasance in all its forms and manner. The registration, investigation and trial of cases is a continuous process which depends on a number of factors including the volume of evidence, the number of witnesses, the complexity of the cases and the manpower and resources at the disposal of CBI.